

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:764  
ANSWERED ON:05.03.2002  
NEW BE INFORMATION TECHNOLOGY COURSE IN DELHI COLLEGES  
N.T. SHANMUGAM

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the attention of the Government has been drawn to the news-items captioned "High Court Directive to Delhi University on BE (Information Technology) Course" appearing 'Hindustan Times' dated January 17, 2002;
- (b) if so, the facts thereof;
- (c) if so, the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. RITA VERMA)

(a) : Yes Sir.

(b): According to the information furnished by the University of Delhi, the Delhi High Court, vide its judgement dated 16.1.2002, had directed the Delhi College of Engineering and Netaji Subhas Institute of Technology affiliated with the University of Delhi to start BE (Information Technology) Course with effect from the academic year 2002-2003 with an intake of 60 students in each college. The Court had also directed the University of Delhi to approve the syllabus of this Course most expeditiously and in any case by the end of March, 2002.

(c) : In compliance of the directions of the High Court, the University has since notified its decision to introduce the BE (Information Technology) Course in the aforesaid two colleges with an intake of 60 seats each with effect from the ensuing academic year 2002-2003 and has incorporated this Course in the Bulletin of Information of the Faculty of Technology for admissions to the Bachelor of Engineering Courses for the academic session 2002-2003. As regards the approval of the syllabus of this course, the University had already constituted an Expert Committee on 27.11.2001 to draft the syllabus.